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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ BAIL APPLN. 506/2023, CRL.M.A. 5470/2024

SH SATISH KUMAR

.....Petitioner

Through: Mr. Arshdeep Singh Khurana, Mr.

Sidak Singh Anand, Advs.

versus

DIRECTORATE OF ENFORCEMENTRespondent

Through: Mr. Anupam S. Sharrma, SPP with

Mr. Prakarsh Airan, Ms. Harpreet Kalsi, Mr. Abhishek Batra, Mr. Ripudaman Sharma, Mr. Vashisht Rao, Mr. Syamantak Modgill and Mr.

Ayush Kumar, Advs.

+ CRL.M.C. 7014/2022, CRL.M.A. 27148/2022, CRL.M.A. 5798/2023 ANUBRATA MONDAL & ANR.Petitioners

Through: Mr. Arshdeep Singh Khurana, Mr.

Sidak Singh Anand, Advs.

versus

DIRECTORATE OF ENFORCEMENTRespondents

Through: Mr. Anupam S. Sharrma, SPP with

Mr. Prakarsh Airan, Ms. Harpreet Kalsi, Mr. Abhishek Batra, Mr. Ripudaman Sharma, Mr. Vashisht Rao, Mr. Syamantak Modgill and Mr.

Ayush Kumar, Advs.

+ W.P.(CRL) 1159/2022, CRL.M.A. 9789/2022

VIKAS MISHRA

.....Petitioner

Through: Mr. Debayan Gangopadhyay, Mr.

Shahbaz Singh, Mr. Sishir Shukla,

Advs.

versus

DIRECTORATE OF ENFORCEMENTRespondent

Through: Mr. Anupam S. Sharrma, SPP with





Mr. Prakarsh Airan, Ms. Harpreet Kalsi, Mr. Abhishek Batra, Mr. Ripudaman Sharma, Mr. Vashisht Rao, Mr. Syamantak Modgill and Mr. Ayush Kumar, Advs.

W.P.(CRL) 2790/2022, CRL.M.A. 24195/2022 ANUBRATA MONDAL THROUGH PAIROKAR PRIYABRATA MONDALPetitioner

> Through: Mr. Arshdeep Singh Khurana, Mr.

> > Sidak Singh Anand, Advs.

versus

DIRECTORATE OF ENFORCEMENT & ANR.Respondents

> Mr. Anupam S. Sharrma, SPP with Through:

Mr. Prakarsh Airan, Ms. Harpreet Kalsi, Mr. Abhishek Batra, Ripudaman Sharma, Mr. Vashisht Rao, Mr. Syamantak Modgill and Mr.

Ayush Kumar, Advs.

W.P.(CRL) 1521/2023, CRL.M.A. 14407/2023

SUKANYA MONDALPetitioner

> Through: Mr. Shadman Ahmad Siddiqui, Mr.

> > Rahul Gupta, Advs.

versus

DIRECTORATE THROUGH **ITS** OF **ENFORCEMENT** ASSISTANT DIRECTORRespondent

Mr. Anupam S. Sharrma, SPP with Through:

> Mr. Prakarsh Airan, Ms. Harpreet Kalsi, Mr. Abhishek Batra, Mr. Ripudaman Sharma, Mr. Vashisht Rao, Mr. Syamantak Modgill and Mr.

Ayush Kumar, Advs.

W.P.(CRL) 51/2023, CRL.M.A. 500/2023, CRL.M.A. 27712/2023,

CRL.M.A. 27721/2023

ANUBRATA MONDALPetitioner

> Mr. Arshdeep Singh Khurana, Mr. Through:





Sidak Singh Anand, Advs

versus

DIRECTORATE OF ENFORCEMENT

....Respondent

Through:

Mr. Anupam S. Sharrma, SPP with Mr. Prakarsh Airan, Ms. Harpreet Kalsi, Mr. Abhishek Batra, Mr. Ripudaman Sharma, Mr. Vashisht Rao, Mr. Syamantak Modgill and Mr.

Ayush Kumar, Advs.

CORAM:

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER 12.07.2024

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These are the matters pertaining to ECIR No. 41/2020.

It has been submitted that the connected matters are listed before Hon'ble Ms. Justice Neena Bansal Krishna.

Let these matters be placed before Hon'ble Ms. Justice Neena Bansal Krishna for 15.07.2024 subject to the orders of Hon'ble the Acting Chief Justice.

Interim order, if any, to continue.

DINESH KUMAR SHARMA, J

JULY 12, 2024/AR..